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Title: Regarding alleged murder of two youths in Attingal Parliamentary Constituency of Kerala

ADV. ADOOR PRAKASH (ATTINGAL): Thank you very much, Sir. I invite the attention of this House to a matter concerning murder of two youths in Venjaramoodu in my Parliamentary constituency, Attingal, Kerala on 30th August, 2020. The ... *is taking this as an opportunity to divert public attention from the ongoing allegation and corruption charges against the ... *.

There was widespread violence at the Congress offices across the State. Instead of conducting proper investigation, even the ... * are making baseless comments aiming at political gains. The conspiracy behind this case cannot be revealed in the inquiry by the State police. The ... *in this case is known for his association with the ... * and he had faced disciplinary action many times for serious misconducts.

It is clear from the CCTV footages that 12 persons were involved in the attack but the police is inquiring about nine persons only. This has raised many doubts and an inquiry by the central agency can only reveal the conspiracy behind the murder. I would request that the investigation in this case should be handed over to the CBI.

HON. SPEAKER: Shri N.K. Premachandran, Shri Kodikunnil Suresh, Shri K. Muraleedharan, Shrimati Ramya Haridas, Shri T.N. Prathapan, Shri Hibi Eden, Shri V.K. Sreekandan, Shri Rajmohan Unnithan and Shri M.K. Raghavan are permitted to associate with the issue raised by Adv. Adoor Prakash.

माननीय अध्यक्ष: सभी को एसोसिएट कर लिया है, जो भी इस विषय के लिए बोल रहे हैं ।